

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S SHRIVALLABH PITTIE ENTERPRISES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shrivallabh Pittie Enterprises Private Limited
2.	Date of incorporation of corporate debtor	03.05.2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100MH2013PTC242864
5.	Address of the registered office and principal office (if any) of corporate debtor	97, Maker Tower F Cuffe Parade, Mumbai, Maharashtra, India, 400005
6.	Insolvency commencement date in respect of corporate debtor	03.09.2026
7.	Estimated date of closure of insolvency resolution process	02.03.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Sunil Kumar Kabra IBBI/PA-001/IP-P01011/2017-18/11662
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 3rd Floor, Reegus Business Centre, New Citylight Road, Above Mercedes Benz Showroom, Bharthana-Vesu, Surat-395007; Email Id: jlnusco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address same as mentioned in Sl. 9; Email Id.: ip.cirspent@gmail.com
11.	Last date for submission of claims	Thursday, 17.09.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Shrivallabh Pittie Enterprises Private Limited on 03.09.2026.

The creditors of M/s Shrivallabh Pittie Enterprises Private Limited are hereby called upon to submit their claims with proof on or before **Thursday, 17.09.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05.09.2026
Place: Surat

CA. Sunil Kumar Kabra
IRP in CIRP of Shrivallabh Pittie Enterprises Pvt. Ltd.
IBBI/PA-001/IP-P01011/2017-18/11662



